

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 2333 OF 2007

BEFORE THE REGISTRAR H.B. PRABHAKARA SASTRY

THE SECRETARY, MIN.OF DEFENCE & ORS.

Appellant (s)

VERSUS

PRABHASH CHANDRA MIRDHA

Respondent(s)

Date: 03/08/2011 This Appeal was called on for hearing today.

For Appellant(s)

Mr. Harsh Vardhan Surana, Adv.
Mrs Anil Katiyar, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Learned counsel for the appellants is present.

Registry to process the matter for listing before

the Hon'ble Court, as per rules.

(H.B.PRABHAKARA SASTRY)
REGISTRAR